

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 3575
TO BE ANSWERED ON APRIL 04, 2022
PMAY-U IN KERALA

NO. 3575. SHRI JOHN BRITTAS:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of houses constructed so far under PMAY-Urban (PMAY-U), year-wise and State-wise;
- (b) the details of families who are yet to have an all-weather dwelling unit in those areas where PMAY-Urban scheme is applicable, State-wise; and
- (c) the total number of houses approved in Kerala during the last three years, district-wise?

ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)

- (a) The details of houses constructed so far under Pradhan Mantri Awas Yojana-Urban (PMAY-U), year-wise and State-wise are given at Annexure-I.
- (b) Identification and selection of beneficiaries under PMAY-U comes under the purview of concerned State/ UT Government. Based on the project proposals submitted by State / UT Governments, as on 21.03.2022 more than 115 lakh houses have been sanctioned in the country. Out of total sanctioned houses, 95.13 lakh have been grounded for construction; of which 56.33 lakh have been completed. This Ministry does not maintain data related to people who were not allotted house under the Scheme.
- (c) The total number of houses approved in Kerala during the last three years (2018-19 to 2020-21), district-wise are given in Annexure-II.

Annexure-I**Annexure-I referred in reply to Rajya Sabha Unstarred Q. No. 3575 for 04.04.2022****State/UT wise and year wise details of houses completed since inception under PMAY-U****As on 21-03-2022**

Sl. No.	State/UT	Year wise Houses Completed/Delivered (Nos.)							
		2015-16	2016-17	2017-18	2018-19	2019-20	2020-21	2021-22	Total
1	A&N Island (UT)	-	-	-	20	-	23	1	44
2	Andhra Pradesh	6,634	3,299	29,791	2,60,223	30,100	98,115	61,113	4,89,275
3	Arunachal Pradesh	320	-	16	1,308	385	1,222	529	3,780
4	Assam	897	66	381	13,847	3,953	10,245	14,939	44,328
5	Bihar	4,850	12,184	2,100	37,464	13,229	23,628	11,185	1,04,640
6	Chandigarh (UT)	2	4,963	57	154	363	406	89	6,034
7	Chhattisgarh	6,682	3,307	3,561	42,096	35,423	48,442	10,718	1,50,229
8	UT of DNH & DD	49	106	431	1,458	1,483	1,811	525	5,863
9	Delhi (NCR)	12,579	4,244	2,487	17,579	6,320	6,311	905	50,425
10	Goa	1	10	99	392	425	1,579	206	2,712
11	Gujarat	17,758	28,928	48,726	1,95,638	1,11,871	1,64,759	1,06,003	6,73,683
12	Haryana	1,486	549	2,093	10,535	10,644	19,008	4,810	49,125
13	Himachal Pradesh	417	43	202	1,858	1,268	1,877	1,365	7,030
14	J&K (UT)	1,141	203	179	3,286	1,877	3,643	3,247	13,576
15	Jharkhand	4,012	3,886	26,421	31,343	12,775	24,029	9,475	1,11,941
16	Karnataka	7,813	11,920	31,087	94,920	30,591	66,857	22,813	2,66,001
17	Kerala	3,911	301	3,809	42,691	24,314	22,863	6,275	1,04,164
18	Ladakh (UT)	62	-	-	280	28	41	132	543
19	Lakshadweep (UT)	-	-	-	-	-	-	-	-
20	Madhya Pradesh	12,564	5,316	39,119	2,19,728	50,505	1,09,151	49,909	4,86,292
21	Maharashtra	37,222	13,621	35,162	1,20,918	1,17,042	1,54,873	1,46,530	6,25,368
22	Manipur	772	24	177	2,231	647	1,580	424	5,855
23	Meghalaya	310	248	27	431	-	57	254	1,327
24	Mizoram	481	118	188	632	1,832	1,394	564	5,209
25	Nagaland	1,866	494	89	1,394	276	1,552	2,544	8,215
26	Odisha	2,301	2,771	2,376	46,075	15,413	25,939	9,426	1,04,301
27	Puducherry (UT)	439	79	51	1,899	919	2,193	916	6,496
28	Punjab	2,852	338	1,860	9,335	12,272	16,345	6,714	49,716
29	Rajasthan	25,754	4,256	8,204	21,641	28,425	43,074	22,072	1,53,426
30	Sikkim	169	1	2	61	18	97	11	359
31	Tamil Nadu	37,055	6,593	34,004	1,57,589	66,089	1,21,239	44,582	4,67,151
32	Telangana	2,647	2,792	3,140	58,171	39,144	88,615	20,362	2,14,871
33	Tripura	182	161	7,303	28,663	6,261	10,281	3,616	56,467
34	Uttar Pradesh	14,116	9,639	12,005	2,97,612	1,65,638	2,99,327	2,52,237	10,50,574
35	Uttarakhand	743	1,460	1,986	5,669	5,137	5,120	4,202	24,317
36	West Bengal	22,749	7,191	30,765	89,509	45,997	75,974	17,498	2,89,683
Total		2,30,836	1,29,111	3,27,898	18,16,650	8,40,664	14,51,670	8,36,191	56,33,020

Annexure-II referred in reply to Rajya Sabha Unstarred Question No. 3575 for 04.04.2022**District wise details of houses sanctioned during last three years (2018-19 to 2020-21)
in the State of Kerala under Pradhan Mantri Awas Yojana – Urban (PMAY-U)**

Sl. No.	Name of District	Houses Sanctioned (Nos.)
1	Alappuzha	3,357
2	Ernakulam	14,777
3	Idukki	796
4	Kannur	3,730
5	Kasaragod	504
6	Kollam	4,681
7	Kottayam	2,270
8	Kozhikode	5,132
9	Malappuram	4,747
10	Palakkad	5,691
11	Pathanamthitta	1,373
12	Thiruvananthapuram	7,254
13	Thrissur	5,279
14	Wayanad	1,192
Total		60,783